## Protection of wild animals in the country

†4199. SHRI FAGGAN SINGH KULASTE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has formulated/proposes to formulate any new action plan for development of National Parks for protection of wild animals in the country;

(b) whether it is also a fact that there is a scheme to relocate the villages around these parks by declaring them as buffer zones; and

(c) if so, the number of such National Parks in the country for which Government has formulated such scheme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) The Central Government is already implementing Centrally Sponsored Schemes, *viz.*, 'Integrated Development of Wildlife Habitats', 'Project Tiger' and "Project Elephant' wherein technical and financial assistance is provided to the State/Union Territory Governments for management of Protected Areas including National Parks. Presently, there is no proposal to formulate any new scheme for development of National Parks for protection of wild animals in the country.

(b) There is no such scheme for relocation of villages around parks by declaring them as buffer zones.

(c) Does not arise.

## Negotiations on climate change

4200. SHRI HUSAIN DALWAI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) how far the developing countries of Asia and Africa have been benefited by the current ongoing negotiations on climate change;

(b) whether the Prime Minister has urged the Asian and African nations to get the best out of these negotiations; and

(c) if so, the strategy proposed to be adopted for Rio+20 Conference?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) International negotiations on Climate Change under the aegis of United Nations Framework Convention on Climate Change (UNFCCC) are aimed at advancing global actions to stabilise climate and address the urgent mitigation and adaptation needs of developing countries including those from Asia and Africa. Parties to the UNFCCC are obliged to take adaptation and mitigation of climate change on the basis of the principles of equity and Common but

<sup>†</sup> Original notice of the question was received in Hindi.